

**COMMITTEE ON PRIVATE MEMBERS'  
BILLS AND RESOLUTIONS**

**FIRST TO Hundredth REPORTS  
(ENGLISH VERSION)**



सत्यमेव जयते

**Third LOK SABHA**

**Legislative Branch-II**

# COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

## TWENTIETH REPORT

(Third Lok Sabha)

1. The Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee present on their behalf this their Twentieth Report.

2. The Committee met on the 23rd April, 1963 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 26th April, 1963.

3. The Members whose resolutions had been included in the List of Business for the 26th April, 1963 had been invited to present their views on the resolutions before the Committee. Shri A. K. Gopalan attended the sitting.

4. The Committee recommend the allocation of time as follows:—

- |   |          |
|---|----------|
| (1) Resolution regarding Defence of India Act.        | 2 hours  |
| (2) Resolution regarding Pensions for Armed Services. | 1 hour   |
| (3) Resolution regarding Tax structure.               | 1½ hours |

NEW DELHI;

April 23, 1963

Vaisakha 3, 1985 (Saka)

S. V. KRISHNAMOORTHY RAO,

Chairman,

Committee on Private Members' Bills and Resolutions.